GOVERNMENT OF INDIA MINISTRY OF LAW & JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 3871

TO BE ANSWERED ON WEDNESDAY, THE 11TH DECEMBER, 2019

Schemes for Development of Infrastructure Facilities

3871. SHRIMATI PRATIMA MONDAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the details of the Centrally sponsored schemes for the development of infrastructure facilities in the judiciary;

(b) the number and details of subordinate courts which have been covered and those which are likely to be covered under the scheme; and

(c) the funds provided and the results achieved under the scheme during each of the last three years and the current year, State-wise?

ANSWER MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b): The Union Government has been implementing a Centrally Sponsored Scheme for Development of Infrastructure Facilities for Judiciary by providing financial assistance to State Governments / UTs in the prescribed fund sharing pattern between Centre and States. The Scheme is being implemented since 1993-94. It covers the construction of court buildings and residential accommodations for Judicial Officers of District and Subordinate Judiciary. Till date, Central Government has sanctioned Rs. 7,453 crore to States/UTs since the inception of the Scheme. Out of this, Rs. 4008 crore have been sanctioned since April, 2014. As per the information made available by the State Governments/ High Courts, 19443 court halls and 17174 residential units are available in the country as on 05.12.19. In addition, 2,802 court halls and 1831 residential units are under construction.

(c): The Statement showing State-wise release of funds and statement showing number of court halls and residential units constructed during last three years and the current year are given in *Annexure-I and II* respectively.

ANNEXURE-I

Statement referred to Lok Sabha Unstarred Question No. 3871 for Reply on 11.12.2019

Statement showing State-wise Release of Funds

SI. No.	Name of the States	2016-17	2017-18	2018-19	2019-20 (As on 05.12.2019)	
1	Andhra Pradesh	0.00	0.00	1000.00	1000.00	
2	Arunachal Pradesh	0.00	0.00	0.00	269.00	
3	Assam	0.00	2000.00	3209.00	3154.00	
4	Bihar	5000.00	4290.00	6204.00	7762.00	
5	Chhattisgarh	0.00	0.00	1968.00	983.00	
6	Goa	0.00	0.00	315.00	406.00	
7	Gujarat	5000.00	5000.00	1502.00	1649.00	
8	Haryana	0.00	1500.00	1191.00	1406.00	
9	Himachal Pradesh	819.00	0.00	408.00	572.00	
10	Jammu & Kashmir	2104.00	1000.00	1901.00	1000.00	
11	Jharkhand	0.00	5000.00	959.00	1374.00	
12	Karnataka	5000.00	5000.00	3812.00	3404.00	
13	Kerala	0.00	2500.00	3082.00	1582.00	
14	Madhya Pradesh	0.00	5000.00	7942.00	4690.00	
15	Maharashtra	4975.00	5000.00	1058.00	2109.00	
16	Manipur	0.00	0.00	887.00	666.00	
17	Meghalaya	2000.00	863.00	1482.00	1285.00	
18	Mizoram	0.00	2000.00	594.00	524.00	
19	Nagaland	2000.00	2000.00	321.00	0.00	
20	Odisha	0.00	0.00	2250.00	3569.00	
21	Punjab	4800.00	5000.00	2647.00	1978.00	
22	Rajasthan	4374.00	1734.00	1741.00	3421.00	
23	Sikkim	0.00	0.00	257.00	278.00	
24	Tamil Nadu	5000.00	0.00	609.00	2871.00	
25	Telangana	0.00	0.00	1000.00	565.00	
26	Tripura	0.00	0.00	0.00	1382.00	
27	Uttarakhand	0.00	2500.00	2202.00	850.00	
28	Uttar Pradesh	5000.00	7500.00	12806.00	12194.00	
29	West Bengal	0.00	1734.00	3522.00	4143.00	
	Total	46072.00	59621.00	64869.00	65086.00	
	Union Territories					
1	A&N Islands	259.68	0.00	131.00	200.00	
2	Chandigarh	0.00	0.00	0.00	0.00	
3	Dadar &Nagar Haveli	0.00	0.00	0.00	0.00	
4	Daman & Diu	42.43	0.00	0.00	0.00	
5	Delhi	5000.00	2500.00	0.00	4669.00	
6	Lakshadweep	0.00	0.00	0.00	0.00	
7	Puducherry	2500.00	0.00	0.00	331.00	
	Total	7802.11	2500.00	131.00	5200.00	
	Grand Total	53874.11	62121.00	65000.00	70286.00	

ANNEXURE-II

Statement referred to Lok Sabha Unstarred Question No. 3871 for Reply on 11.12.2019 Statement showing State-wise number of court halls and residential units constructed

SI.	Name of the	Numb		Cou		nd residential units constructed Number of Residential Units for				
N	States		constructed/construction				Judicial Officers constructed/			
о.		compl	completed during				construction completed during			
		2016-17	2017-18	2018-19	2019-20 (As	2016-17	2017-18	2018-19	2019-20 (As	
					on 05.12.2019)				on 05.12.2019)	
1	Andhra Pradesh	8	4	13	3	0	8	1	0	
2	Arunachal Pradesh	0	0	0	0	1	0	1	0	
3	Assam	2	37	5	18	15	12	0	11	
4	Bihar	31	30	116	35	0	13	52	12	
5	Chhattisgarh	17	5	17	0	10	4	1	8	
6	Goa	0	0	0	0	0	0	0	0	
7	Gujarat	17	149	108	0	32	139	48	0	
8	Haryana	31	27	31	0	47	53	30	0	
9	Himachal Pradesh	0	0	0	0	0	0	1	0	
10	Jammu & Kashmir	1	37	0	5	1	0	0	5	
11	Jharkhand	18	13	0	0	36	46	41	0	
12	Karnataka	67	25	109	54	29	120	30	46	
13	Kerala	30	7	33	0	0	0	0	0	
14	Madhya Pradesh	17	37	148	9	54	53	71	39	
15	Maharashtra	116	65	37	16	67	31	32	22	
16	Manipur	0	0	0	0	0	1	0	0	
17	Meghalaya	0	5	12	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	2	2	2	
19	Nagaland	3	4	0	0	4	3	4	1	
20	Odisha	42	5	53	32	3	11	20	19	
21	Punjab	11	9	0	26	14	0	0	0	
22	Rajasthan	5	35	44	41	2	1	1	28	
23	Sikkim	6	1	0	1	5	1	0	0	
24	Tamilnadu	38	61	33	38	17	52	26	22	
25	Telangana	16	4	4	10	8	2	3	1	
26	Tripura	0	0	0	0	0	0	0	0	
27	Uttarakhand	1	0	5	0	6	1	2	0	
28	UttarPradesh	1	50	22	31	32	21	39	1	
29	West Bengal	5	7	26	8	0	6	0	17	
	Union Terrotories									
1	A&N Islands	0	0	0	2	0	0	0	0	
2	Chandigarh	0	0	0	0	0	10	0	0	
3	D&Nagar Haveili	0	0	0	0	0	0	0	0	
4	Daman & Diu	0	0	2	0	0	2	2	0	
5	Delhi	0	0	42	42	0	0	0	0	
6	Lakshadweep	0	0	0	0	0	0	0	0	
7	Puducherry	0	0	16	0	0	0	4	0	
	Total		617	876	371	383	592	411	234	